

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 22(RE-99)/1997-2002

NEW DELHI:8th July, 1999

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II-Section 3 – Sub-section (ii) vide S.O. No. 83(E) dated 31.3.1997, the Director General of Foreign Trade hereby amends paragraph (2) of Public Notice No. 274(PN)/92-97 dated 23-02-95 namely-

The following Explanation shall be added after paragraph 4 thereof:

"Explanation.

For purpose of this Public Notice, this expression "aircraft and helicopters" appearing therein shall be deemed to include used/second-hand aircraft and helicopters."

This issues in Public Interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned;

By Orders etc.,

(O.P. HISARIA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File no.01/93/180/475/AM00)